## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 673/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Aditya Enterprises

V/s

Rajratan Exim Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

**DESIGNATION** 

SIGNATURE

## **ORDER**

## CP No.673/ I&BP/NCLT/MB/MAH/2017

List this matter on 24.11.2017 with a direction to the Petitioner to serve notice upon the Corporate Debtor, intimating next date of hearing to the Corporate Debtor and file proof of service on next date of hearing.

sd/-V. NALLASENAPATHY

Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)